

Delhi Administration is not checking the quality of food articles being sold by the Restaurants of Defence Colony Market, New Delhi;

(b) if so, the number of restaurants in Defence Colony Market, New Delhi and the number of samples lifted from each of them during the last six months; and

(c) the action Government propose to take to check the quality of food articles sold by the Establishments/Restaurants in that market?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) to (c) As per the information received from the Delhi Administration, no specific complaint has been received by the Department of Prevention of Food Adulteration alleging sale of adulterated food articles by the Eating Houses/Restaurants of the Defence Colony Market, New Delhi.

Different localities are taken up by the Department of PFA according to the intelligence reports received, to check the quality of food articles sold by eating establishments/Restaurants.

Nutritional strength of baby foods

2832. SHRI GURUDAS DAS GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have made any study on nutritional strength of baby foods in India;

(b) if so, the details thereof; and

(c) if not, the reasons for delays and possible date of completion of the survey?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Settlement with Government Doctors

2833. SHRI G. Y. KRISHNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government had offered to look into the demands of Doctors, in Government Service, without any victimization on the event of the strike being called off;

(b) if so, the steps taken in this regard, and

(c) what steps Government propose to take to ensure that the doctors do not suffer for resorting to the strike?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) and (c) Discussions are being held with Doctors to look into their demands sympathetically.

Withdrawal of Acquired Immuno-Deficiency Syndrome Bill

2834. SHRI GURUDAS DAS GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Acquired Immuno-Deficiency Syndrome (AIDS) Bill of 1989 has been withdrawn by Government;

(b) if so, what are the reasons therefor;

(c) whether Government propose to re-introduce the Bill and incorporate some modification therein the view of the lacunae identified in the provisions of the Bill; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Yes.

(b) There are several controversial issues related to the policy and legislation